

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3101**

TO BE ANSWERED ON DECEMBER 21, 2023

PROJECTS UNDER SCM

NO. 3101 SHRI L.S. TEJASVI SURYA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of projects taken up under the Smart Cities Mission in Karnataka since the start of the Mission, year-wise, and the funds allocated and utilised for the same;**
- (b) the agency that is carrying out the Smart Cities Mission projects in Bengaluru along with the monitoring agency for the same;**
- (c) whether the venture has been successful in completing the projects and if so, the number of such projects completed and the current status of the same; and**
- (d) the number of projects still under progress and the timelines for the completion?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) to (d) : Government of India launched Smart Cities Mission (SCM) on 25 June 2015. 100 Smart Cities have been selected through 4 rounds of competition from January 2016 to June 2018.

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In the State of Karnataka, 7 cities i.e., Bengaluru, Belagavi, Davanagere, Hubballi-Dharwad, Mangaluru, Shivamogga and Tumakuru have been selected for development as Smart Cities. The status of funds released/spent and progress of projects in these cities is given below:

(Amount in ₹ crore)

Smart City	Funds released to city (Gol+State)	Utilization thereof	Ongoing projects		Completed projects		Total projects	
			No. of Projects	Amount	No. of Projects	Amount	No. of Projects	Amount
Bengaluru	828.50	808.41	4	112.23	44	922.40	48	1,034.63
Belagavi	931.00	876.11	11	1168.35	204	2,225.66	215	3,394.01
Davanagere	931.00	807.19	13	467.05	113	1,546.30	126	2,013.35
Hubballi-Dharwad	927.00	793.35	6	969.39	72	1,887.95	78	2,857.34
Mangaluru	830.50	752.05	22	647.73	81	2,018.88	103	2,666.61
Shivamogga	990.00	921.96	4	80.68	105	1,298.57	109	1,379.25
Tumakuru	990.00	895.87	7	142.37	218	1,995.14	225	2,137.51
Total	6,428.00	5,854.94 (91%)	67	3,587.80	837	11,894.90	904	15,482.70

(Source: Geospatial Management Information System as on 27 November 2023)

The implementation of SCM in Bengaluru is done by Bengaluru Smart City Limited – a 50:50 SPV of the State Government of Karnataka and Bruhat Bengaluru Mahanagara Palike (BBMP) formed under The Companies Act 2013.

The period of implementation of SCM has been extended upto June 2024 and all Smart Cities, including those in the State of Karnataka, are expected to complete their projects within the stipulated time.
